

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 171/2018
M.A. No. 358/2018

New Delhi, this the 7th day of February, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Krishna Kumar Singh
(Aged about 50 years)
Group "C" (COS)
S/o Shri Mahendra Singh,
R/o 6088, Sector-III,
Faridabad, Haryana.

.. Applicant

(By Advocate : Shri T.D. Yadav)

Versus

1. Union of India through
General Manager,
Headquarter Northern Railway,
Baroda House, New Delhi.
2. Sr. Divisional Personnel Officer,
DRM Office, Northern Railway,
New Delhi.
3. Divisional Railway Manager,
Northern Railway, Delhi Division,
Estate Entry Road, New Delhi.
4. Divisional Personnel Officer,
DRM Office, Northern Railway,
New Delhi.

.. Respondents

(By Advocate : Shri Shailendra Tiwary)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Shri T.D. Yadav, the learned counsel for the applicant, on instructions from the applicant, who is present in the Court, seeks leave to withdraw the O.A.

2. Accordingly, the O.A. as well as MA are dismissed as withdrawn. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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